Annexure - A

Notice of the corporate debtor Tribeni Ethos Industrial Estate Limited (Rule 6 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 - Section 6 and Section 9 of the Code)

Sl. No.	Nature of claim (operational or other)	Name of claimant	Mode of receipt	Date of receipt of demand notice/ claim	Amount of claim (Rs.)	Nature of security claimed	Whether claim is partly secured?	Amount of claim which is time barred	Amount of claim which is barred by law	Amount of claim admitted	Amount of claim not admitted	Remarks, if any
1		Sumit Bajaj	DR-RC-01/01	1.7.21.01/01	35,000,000	Valley	No				35,000,000	
2		Gajender Singh Bhadauria	DR-RC-01/01	1.10.21.01/01	12,777,777.00	Valley	No				12,777,777	
3		Vikas Dhawan	DR-RC-01/01	1.07.21.01/01	2,411,111.00	Valley	No				2,411,111	
4		Vijay Kumar	DR-RC-01/01	1.10.21.01/01	10,000,000	Valley	No				10,000,000	
5		Anurag Sahi	DR-RC-01/01	1.10.21.01/01	3,000,007.00	Valley	No				3,000,007	
6		Gaurav Singh Kalsi	DR-RC-01/01	1.10.21.01/01	5,000,00	Valley	No				5,000,00	
7		Abhinav Tirdev	DR-RC-01/01	1.10.21.01/01	2,000,000.00	Valley	No					
8		Gaurav Kumar Kothari	DR-RC-01/01	1.10.21.01/01	2,100,777.00	Valley	No				2100,00	
9		Kamal Jeet Singh Sidhu	DR-RC-01/01	1.10.21.01/01	1,000,000.00	Valley	No				1,000,000	
10		Ashish Kumar	DR-RC-01/01	1.10.21.01/01	80,000,00	Valley	No					
11		Mrunal Singh	DR-RC-01/01	1.10.21.01/01	1,111,111.00	Valley	No				1,111,111	
		Total		**01.01.2021**	**[illegible]**						**[illegible]**	